

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,  
MUMBAI

CP 1691(IB)/(MB)2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.06.2018**

NAME OF THE PARTIES: **Star Earth Mineral Pvt. Ltd.**

**v/s.**

**Perfect Corporation Ltd.**

UNDER SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**Order**

4. CP 1691(IB)/(MB)2017

At request of the Interim Resolution Professional, list this  
matter on 25.06.2018.

Sd/-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)